

DIVISION BENCH

ITEM NO.138

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.04/2021 IN CP No.227/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|---|
| NAME OF THE COMPANY | GURVINDER JEET SINGH GILL V/S LOTUS MEDICAL DEVICES INDIA PVT LTD & ORS. |
| UNDER SECTION | 241/242 OF COMPANIES ACT 2013 |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 05th September, 2024.

-Sd-

(Court Officer)

11th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*